

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:530
ANSWERED ON:23.11.2009
GUIDELINES REGARDING SPECTRUM PRICING
Ray Shri Rudramadhab

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Telecom Regulatory Authority of India (TRAI) has directed the Department of Telecom not to issue fresh licences till the guidelines regarding spectrum pricing have not been finalized; and

(b) if so, the facts thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) On 4th August 2009, Telecom Regulatory Authority of India (TRAI) has informed Department of Telecommunications (DoT) that since it is undertaking comprehensive exercise on overall spectrum management and review of licence terms and conditions, the DoT may keep in abeyance the grant of any new access service license till finalization of these recommendations and decisions thereupon by Government.